

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 283 OF 2014
APPEAL NO. 141 OF 2015
APPEAL NO. 30 OF 2016 & IA NO. 82 OF 2016
AND
APPEAL NO. 31 OF 2016 & IA NO. 84 OF 2016

Dated: 28th March, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

APPEAL NO. 283 OF 2014

In the matter of:

M/s Sesa Sterlite Ltd.

.... Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Matrugupta Mishra
Mr. Hemant Singh
Mr. Shourya Malhotra
Ms. Ankita Bafna

Counsel for the Respondent(s) : Mr. Salim A. Inamdar for R.2

APPEAL NO. 141 OF 2015
APPEAL NO. 30 OF 2016 & IA NO. 82 OF 2016
AND
APPEAL NO. 31 OF 2016 & IA NO. 84 OF 2016

In the matter of:

M/s Vedanta Ltd.

.... Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Matrugupta Mishra
Mr. Hemant Singh
Mr. Shourya Malhotra
Ms. Ankita Bafna

Counsel for the Respondent(s) : Mr. Aditya Singh for
Mr. G. Umapathy
Mr. Rutwik Panda for R-1

Mr. Salim A. Inamdar for R.2

ORDER

At the request of learned counsel for respondent No. 1, the matters are adjourned to **10.05.2018.**

(Justice N. K. Patil)
Judicial Member

ts/mk

(I. J. Kapoor)
Technical Member